

maintained at Shillong. The P.M.G. and the Director Telegraphs maintained Camp Offices at Gauhati.

(b) and (c). The representations for shifting the P.M.G.'s office from Shillong to Gauhati were examined. It was decided that the P.M.G.'s office should remain at Shillong.

Conference of Oceanographers in Britain

**3209. Shri Narendra Singh Mahida:
Shri Ramachandra Ulaka:
Shri Shankarrao Mane:**

Will the Minister of Education be pleased to state:

(a) whether Government are aware of one of the conclusions reached at a recent Conference of Oceanographers held in Britain that the sea contains enough proteins to feed six times the World's population;

(b) whether Government propose to tap this huge un-exploited reservoir of food and mineral wealth; and

(c) if so, the action to be taken in the matter?

The Minister of Education (Dr. Triguna Sen): (a) Government is not aware of the conclusions reached at the conference of Oceanographers referred to, but the fact that the ocean contains large quantities of proteins is well known.

(b) and (c). Government have been trying to increase fish production by introduction of improved methods of fishing and other ancillary means. An ambitious fisheries plan has been generally approved and various schemes have been initiated, the important one being fishing in the off-shore waters and the deep sea with power boats.

Negotiations are also in progress for exploration and exploitation of mineral oil resources of off-shore areas.

Administrative Reforms Commission

3210. Shri Yajnik: Will the Minister of Home Affairs be pleased to state:

(a) the number of interim reports with their subjects, published and submitted to Parliament so far by the Administrative Reforms Commission;

(b) the number of study teams so far appointed by this Commission and the number of their reports submitted to Parliament;

(c) whether the recommendations of any study teams have been published in the press though their reports have not yet been submitted to Parliament; and

(d) if so, the action taken to see that such unauthorised reports are not leaked out to the press in future before their presentation to Parliament?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Two interim reports—one, on the problems or redress of citizens' grievances and the other on the machinery for planning—have so far been submitted by the Administrative Reforms Commission to the Government. Copies of these reports have been laid on the tables of both the Houses of Parliament.

(b) Nineteen study teams and three working groups have been appointed by the Commission. Ten study teams have submitted their reports to the Commission, two of them being in the nature of interim reports. Three such reports have been placed in the Parliament Library.

(c) and (d). Reports of three study teams have been released to the Press by the Commission. Such reports are meant to assist the Commission in arriving at its own conclusions and the question of their presentation to the Parliament does not therefore arise.